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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy of the Private Security Agencies Central Model Rules, 2006 (Hindi and English versions) published in Notification No. S.O. 617 (E) in Gazette of India dated the 26th April, 2006, issued under section 24 of the Private Security Agencies (Regulation) Act, 2005.

(Placed in Library, See No. LT 4763/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Prof. Saif-Ud-Din Soz, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2002-2003.
- (ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4764/06)

(b) (i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2000-2001.

- (ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2000-2001, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4765/06)

(c) (i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2001-2002.

- (ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4766/06)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, on behalf of Shri K. Chandrashekar Rao, I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(Placed in Library, See No. LT 4767/06)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 20 of the Protection of Human Rights Act, 1993:-

- (i) Annual Report of the National Human Rights Commission, New Delhi, for the year 2004-2005.
- (ii) Memorandum of Action Taken on the Annual Report of the National Human Rights Commission, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4768/06)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Tenth, Eleventh, Thirteenth and Fourteenth Lok Sabha:-

TENTH LOK SABHA

1. Statement No. XXXIV Thirteenth Session, 1995

(Placed in Library, See No. LT 4769/06)

ELEVENTH LOK SABHA

2. Statement No. XXXI Third Session, 1996

(Placed in Library, See No. LT 4770/06)

3. Statement No .XXXV Fourth Session, 1997

(Placed in Library, See No. LT 4771/06)

THIRTEENTH LOK SABHA

4. Statement No. XXXV Second Session, 1999

(Placed in Library, See No. LT 4772/06)

5. Statement No. XXXVI Third Session, 2000

(Placed in Library, See No. LT 4773/06)

6. Statement No. XXXI Fourth Session, 2000

(Placed in Library, See No. LT 4774/06)

7. Statement No. XXIX Fifth Session, 2000

(Placed in Library, See No. LT 4775/06)

8. Statement No. XXXIX Sixth Session, 2001

(Placed in Library, See No. LT 4776/06)

9. Statement No. XXXVII Seventh Session, 2001

(Placed in Library, See No. LT 4777/06)

10 Statement No. XXIV Eighth Session, 2001

(Placed in Library, See No. LT 4778/06)

11. Statement No. XXII Ninth Session, 2002

(Placed in Library, See No. LT 4779/06)

12. Statement No. XIX Tenth Session, 2002

(Placed in Library, See No. LT 4780/06)

13. Statement No. XVII Eleventh Session, 2002

(Placed in Library, See No. LT 4781/06)

14. Statement No. XV Twelfth Session, 2003

(Placed in Library, See No. LT 4782/06)

15. Statement No. XII Thirteenth Session, 2003

(Placed in Library, See No. LT 4783/06)

16. Statement No. XI Fourteenth Session, 2003

(Placed in Library, See No. LT 4784/06)

FOURTEENTH LOK SABHA

17. Statement No. IX Second Session, 2004

(Placed in Library, See No. LT 4785/06)

18. Statement No. VII Third Session, 2004

(Placed in Library, See No. LT 4786/06)

19. Statement No. VI Fourth Session, 2005

(Placed in Library, See No. LT 4787/06)

20. Statement No. IV Fifth Session, 2005

(Placed in Library, See No. LT 4788/06)

21. Statement No. III Sixth Session, 2005

(Placed in Library, See No. LT 4789/06)

22. Statement No. II Seventh Session, 2006

(Placed in Library, See No. LT 4790/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I and II), Delhi, for the year 2001-2002.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi (Part I and II), Delhi, for the year 2001-2002.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4791/06)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 2004-2005, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4792/06)

(5) A copy of the Annual Accounts (Hindi and English versions) of the Visva Bharati, Santiniketan, for the year 2004-2005, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4793/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2004-2005, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kharagpur, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4794/06)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2000-2001.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2000-2001.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4795/06)

(11) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur Univeristy, Tezpur, for the year 2004-2005, together with Audit Report thereon.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4796/06)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2004-2005.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4797/06)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines, Dhanbad, for the year 2004-2005.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4798/06)

- (17) A copy of the statement* (Hindi and English versions) showing reasons for delay in laying the University Grants Commission (Minimum Standards of Instruction for the grant of 1st degree through Formal Education) Regulations, 2003.
- (Placed in Library, See No. LT 4799/06)
- (18) A copy of the Statement* (Hindi and English versions) showing reasons for delay in laying the University Grants Commission (Minimum Standards of Instruction for the grant of Masters degree through Formal Education) Regulations, 2003.
- (Placed in Library, See No. LT 4800/06)
- (19) A copy of the Statement** (Hindi and English versions) showing reasons for delay in laying the University Grants Commission (Return of Information by Universities) Rules, 2004.
- (Placed in Library, See No. LT 4801/06)
- (20) A copy of the Statement** (Hindi and English versions) showing reasons for delay in laying the University Grants Commission (Return of Information by University Grants Commission) Rules, 2004.
- (Placed in Library, See No. LT 4802/06)
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2002-2003.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2002-2003.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (Placed in Library, See No. LT 4803/06)

* The regulations were laid on the Table of the House on 15th March, 2005.

** The rules were laid on the Table of the House on 3rd May, 2005.

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2003-2004, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2003-2004.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 4804/06)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2004-2005, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management, Gwalior, for the year 2004-2005.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 4805/06)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 4806/06)

(28) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 2004-2005.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT 4807/06)

(30) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2004-2005.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT 4808/06)

(32) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2004-2005, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2004-2005.

(33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT 4809/06)

(34) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2004-2005.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2004-2005.

(35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

(Placed in Library, See No. LT 4810/06)

(36) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the years 2000-2001, 2001-2002, 2002-2003, 2003-2004 and 2004-2005 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 4811/06)

(37) A copy of the Notification No. F. 13-10/2003-Desk (U) (Hindi and English versions) published in Gazette of India dated the 24th June, 2006 making certain amendments and additions to the Statutes of the Mizoram University, under sub-section (2) of section 46 of the Mizoram University Act, 2000.

(Placed in Library, See No. LT 4812/06)

(38) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamirpur, for the year 2004-2005.

(39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

(Placed in Library, See No. LT 4813/06)

(40) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2003-2004.

(41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

(Placed in Library, See No. LT 4814/06)

A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the National Commission for Minority Educational Institutions Act, 2004:-

(i) The National Commission for Minority Educational Institutions (Annual Statement of Accounts) Rules, 2006, published in Notification No. G.S.R. 286 (E) in Gazette of India dated the 16th May, 2006.

(ii) The National Commission for Minority Educational Institutions (Salaries and Allowances and Conditions of Service of Chairperson and other Members) Rules, 2006, published in Notification No. G.S.R. 416 (E) in Gazette of India dated the 12th July, 2006.

(Placed in Library, See No. LT 4815/06)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, on behalf of Shri Namu Narain Meena, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4816/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4817/06)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 62 of the Biological Diversity Act, 2002:-

(i) The National Biodiversity Authority (Recruitment and Conditions of Service of Officer and other employees) Regulations, 2006 published in Notification No. G.S.R. 156 in Gazette of India dated the 1st July, 2006.

(ii) The National Biodiversity Authority (Annual Report and Annual Statement of Accounts) Rules, 2005 published in Notification No. G.S.R. 1689 (E) in Gazette of India dated the 5th December, 2005.

(Placed in Library, See No. LT 4818/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, on behalf of Shri Jairam Ramesh, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2004-2005.

(Placed in Library, See No. LT 4819/06)

(2) A copy of the Tea Board (Recruitment and Conditions of Service of Officers appointed by Government) Amendment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 428 (E) in Gazette of India dated the 18th July, 2006, under sub-section (3) of section 49 of the Tea Act, 1953.

(Placed in Library, See No. LT 4820/06)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the STCL Limited, Bangalore, for the year 2005-2006.

(ii) Annual Report of the STCL Limited, Bangalore, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4821/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year

2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4822/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan (Andaman and Nicobar Islands), Port Blair, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan (Andaman and Nicobar Islands), Port Blair, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4823/06)
